NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. Company Application/205/2024 in CP/32(MB)2016

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024

NAME OF THE PARTIES:- **Shri Rohtas Jugalkishor Gupta**
V/s
Jugnar Processors Pvt Ltd
IN THE MATTER OF
Shri Rohtas Jugalkishore Gupta
V/s
Jugnar Processors Pvt. Ltd.

Section: Rule 11 of NCLT 397-398 of the Companies Act, 2013

ORDER

Company Application 205 of 2024

Present:- Counsel, M. S. Bhardwaj appeared for the Petitioner through VC.

Counsel Gaurav Shrawat appeared for the Respondent nos. 2 to 4 and 6 through VC.

Counsel appearing for the Respondent nos. 2 to 4 and 6 seeks time to file reply. Let reply, if any, on behalf of the above said Respondents be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further consideration on **19.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT